

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-17/2004/5753\_A

From :- Shri Kaushik Kumar Sharma,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Nirmali Talukdar,  
Principal Judge, Family Court No. III,  
Kamrup (M), Guwahati.

Dated Guwahati, the 9<sup>th</sup> November, 2021.

Sub:- **Casual leave.**

Ref:- Letter No.FCK3/2/14/PJ/215/21, dtd. 08.11.2021

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 11.11.2021**, has been granted. The Counsellor, Family Court No. III, Kamrup(M), Guwahati will be in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-17/2004/57541** dated 9-11-2021  
Copy to.

1. The Project Manager, Gauhati High Court.

09/11/21  
**JT.REGISTRAR (VIGILANCE)**

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